POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

SECURITIES CAPITAL INVESTMENTS (INDIA) LIMITED (SCIL)

Regd. Office: 112 – B, Andheri Industrial Estate, Off. Veera Desai Road, Andheri (West), Mumbai 400 053
Tel. No. (022) 2673 0271, 2673 0862 Fax No. (022) 2673 0270, E-mail ID: vinews@vsnl.com

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Monday, March 12, 2007 & Corrigendum to PA made on Tuesday, August 21, 2007 and closure of Open Offer to the Shareholders of SCIL.

1	Name of the Target Company	Securities Capital Investments (India) Limited			
2	Name of the Acquirer, including PACs, if any	**Main Acquirer** Shri. Rajashekar S Iyer **PACs** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Sharepro Services (India) Private Limited			
5	Date of Opening of the Offer	Friday, August 31, 2007			
6	Date of Closure of the Offer	Wednesday, September 19, 2007			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
a	**Offer Price** Fully paid up Partly Paid Up	 Rs.53/90 No partly paid Shares		 Rs. 53/90	
b	Shareholding of Acquirer prior to Public Announcement(PA)	16, 96,698 (53.00%)		16, 96,698 (53.00%)	
c	Shareholding of Promoter Group (including Acquirer) prior to Public Announcement(PA)	17, 09,298 (53.40%)		17, 09,298 (53.40%)	
d	Shares acquired through Share Purchase Agreement , if any	N.A.		N.A.	
e	Shares acquired in the Open Offer	6,88,172 (21.50%)		6, 85,449 (21.41%)	
f	Size of open Offer (No of Shares X Offer price)	Rs.3,70,92,470/80		Rs. 3,69,45,701/10	
g	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
h	Post Offer Shareholding of Acquirer (There are no PACs)	23, 84,870 (74.50%)		23, 82,147 (74.42%)	
i	Post Offer Shareholding of Promoter Group (Including the Acquirer)	23, 97,470 (74.90%)		23, 94,747 (74.82%)	
j.	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Fully paid Shares Partly paid Shares	14,91,502 (46.60 %) NIL	8,03,330 (25.10%)	14,91,502 (46.60 %) NIL	8,06,053 (25.18 %)
8.	Date of despatch of consideration and delay if any.	Commenced on October 1, 2007 and completed on October 3, 2007. No delay in despatch. No interest is due and payable on account of delay in dispatch			
9	Position of Escrow Account	The amount held in Escrow Account, to the extent of Rs. 90,00,000/- transferred to Special Account on September 25, 2007 towards payment of consideration. A sum of Rs. 10, 00,000/- being 10% of Escrow along with interest accrued retained in new Escrow Account with lien in favor of Manager to the Offer.			
10	Status of Investor complaints	No investor complaints			

The Acquirer accepts full responsibility for the information contained in this Public Announcement.

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED
SEBI Regn. No. INM 000010163
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Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460 /61, Fax No. (022) 2618 6966,
E-Mail ID: fedex@vsnl.com
Contact Person : Shri. R. Ramakrishnan

On behalf of
The Acquirer
SHRI. RAJASHEKAR S IYER
A-4, Palm Beach Apartments, J P Road, Versova, Mumbai 400 061
Tel No. (022) 2634 8406, E mail ID: rajashekar.iyer@gmail.com

Place : Mumbai
Date : October 3, 2007